

Committee to examine issues related to creamy layer

2868. SHRI SUSHIL KUMAR GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the Ministry has set up a Committee to examine issues related to creamy layer and suggest simpler ways to determine who belonged to this category;

(b) if so, the details thereof; and

(c) the main recommendations, if the Committee has submitted its report?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) Yes, Sir. An Expert Committee was constituted by the Government of India on 08.03.2019 to examine the issues related to Creamy layer equivalence among the Socially and Educationally Backward Classes (SEBCs).

(c) Expert Committee has submitted its report to the Ministry of Social Justice and Empowerment on 17.09.2019, which is under consideration.

Scholarships for SC students

†2869. DR. SATYANARAYAN JATIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the types of scholarships provided by Central Government to the students (girls/boys) belonging to Scheduled Castes at primary, secondary and college level;

(b) the State-wise details of fund contributed by State Governments; and

(c) the year-wise and State-wise details of hostels constructed for students (girls/boys) at various levels of education during last five years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN KATARIA): (a) This Department is providing Scholarships to Scheduled Castes students (Girls/Boys) under the following schemes:—

(i) Centrally Sponsored Scheme of Post Matric Scholarship to SC students for studying at post matric stage, *i.e.* classes XI and XII and higher.

†Original notice of the question was received in Hindi.